

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

33

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 09/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER : MA/756/2019
PETITION NUMBER : CP/1056/IB/2018
NAME OF THE PETITIONER(S) : Nurani Subramanian Suryanarayanan (Liquidator)
(Care IT Solutions Pvt Ltd)
NAME OF THE RESPONDENT(S) : Hariharn & 1 another
UNDER SECTION : Sec 33(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Aditya Mukherjee

For R2

Aditya

W. Manivannan

- Petitioner

Manivannan


(33)

[MA/756/2019 in CP/1056/IB/2018]

ORDER

On the application filed by the Liquidator seeking private sale on the ground that the material to be auctioned is not even worth of Rs.15,000 whereby to avoid auction costs and all those things, the Liquidator is hereby directed to hold private sale of the scrap of old chairs and furnitures, accordingly this MA/756/2019 is hereby **disposed of**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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